

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 906/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

Rama Industries Ltd.

V/s.

Uttara Foods and Feeds Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

02

Ms. Bindi Pasikh.

Asst. Advocate for HIS. Bilawala & Co.

ORDER

TCP No. 906/I&BP/NCLT/MB/MAH/2017

For the Petitioner's side has not filed Form as mentioned in Notification dated 29.06.2017, this Petition is hereby abated with liberty to proceed as mentioned in the Notification dated 29.06.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)